

प्रभात चन्द्र (वि०प्र०से०)  
माननीय उपाध्यक्ष के आप्त सचिव,  
बिहार विधान सभा, पटना-800015.



दूरभाष : 0612-2217229 (का०)  
फैक्स : 0612-2215849 (का०)  
ई-मेल : prabhatchandra9y@gmail.com

पत्रांक 21/23(का०)

दिनांक 02.02.23

अवर सचिव, (स्था०)


बिहार विधान सभा, पटना ।

श्री प्रभात चन्द्र जी  
22/2

1150  
06/02/23.

सभा सचिवालय के ज्ञापांक-1स्था०-36/2021-246/वि०स०, पटना,  
दिनांक-20.01.2023 के आलोक में आवश्यक कार्रवाई हेतु विहित प्रपत्र में  
अधोहस्ताक्षरी का चल एवं अचल सम्पत्ति तथा दायित्वों की विवरणी आवश्यक  
कार्रवाई हेतु संलग्न कर प्रेषित किया जाता है ।

अनुलग्नक:- यथोक्त ।

  
22/2/2023  
(प्रभात चन्द्र)



### Declaration of Assets and Liabilities

Year 2022-23

I **Prabhat Chandra**, son/daughter/wife of **Late Nagendra Nath Mallik** aged **48** years, belonging to **Bihar Administrative Service** and presently working as **Private Secretary to Deputy Sepeaker, Bihar Vidhan Sabha, Patna, Bihar** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\* :-

#### **A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) R. Prabha	Dependant- 1 Name Ishaan Rudra	Dependant- 2 Name	Dependant- 3 Name
(i)	Cash	7,300.00	39,390.00	7,460/-	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	4,40,316.03	87,802.91	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	59,963.00	45,936.00	66,141.00	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	NIL	Kia Seltos (LMV Gravity Grey) January, 2022	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Gold-125gm Silver-300gm	Gold:-250gm Silver-2.5kg	Gold-125gm Silver-1kg	NIL	NIL
(VII)	Other assets, such as values of claims / interests	Undivided Hindu Joint Family, not Yet Clearly Separated	Do	Do	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.



**B.Details of Immovable assents**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant -1 Name	Dependant -2 Name	Dependant -3 Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Meghaul & Shankarpur (1792,2326) 0-2-15-10	NIL	NIL	NIL	NIL
(ii)	Non Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Ranti Madhubani (342/220) 0-1-3-0	NIL	NIL		NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	301, Goswami Enclave, Maurya Path, Khajpura, Patna (1101 Sq. Ft.)	NIL	NIL	NIL
(v)	Others (such as interest in property)	Undivided Hindu Joint Family, Not Yet Clearly Separated	Do	Do	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-  
[Note Please give separate details for each item]

Sr. No.	Description	Name & address of Bank/ Financial Institutions(s)/ Department (s)	Amount outstanding as on 31.12.2022
(a)	(i) Loans from Banks	Vehical Loan SBI, Exhibition Road Branch, Patna	9,80,614/-
	(ii) Loans from financial institutions	NIL	NIL



	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Self 2021-22 PAN - AMIPC7228G	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

**C. Personal Detail**

GPF/CPF/PRAN No. :-

110021339644

Gender :-

M (M/F)

Date of Birth :-

0 9 1 1 1 9 7 4 (DD/MM/YYYY)

Class/Group :-

A (A/B/C)

Cadre :-

Bihar Administrative Service

(Full Name e.g. B.A.S. -Bihar Administrative Service,  
B.S.S. - Bihar Secretariat Service etc.)

Home District

MADHUBANI

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: PATNA

Date:-02.02.2023

Signature.....

Name of Employee: **Prabhat Chandra**

Designation: **Private Secretary to Hon'ble Deputy Sepeaker,**

**Bihar Vidhan Sabha, Patna, Bihar.**

Department: **Bihar Vidhan Sabha, Patna.**